

† [PRICE OF LAC

143. SHRI J. P. YADAV Will the Minister of AGRICULTURE be pleased to state :

(a) the price of Lac paid to the Indian farmers and the price prevalent in the international market, and

(b) whether it is a fact that in view of its great demand in the foreign countries Government propose to formulate some special scheme in this regard?

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णासाहेब शिन्दे) . (क) भारत सरकार ने किसानों द्वारा उगाई गई स्टिकलाख के लिए कोई प्राथित या साहाय्य मूल्य निश्चित नहीं किया है। बाजार की रिपोर्टों के अनुसार अप्रैल व मई, 1973 के दौरान रांची में, जहाँ किसानों द्वारा इस साल की अधिकतम पैदावार बेची गई थी स्टिकलाख के थोक मूल्य क्रमशः 561 रु० तथा 620 प्रति क्विंटल थे। उसी अवधि के दौरान लंदन में शैलेक स्टैण्डर्ड 1 और शैलेक लेमन के मूल्य क्रमशः 1596.09 रु० और 1634.55 प्रति क्विंटल थे।

(ख) उत्पादन बढ़ाने के लिए चौथी पंचवर्षीय योजना के दौरान बिहार, मध्य प्रदेश, पश्चिम बंगाल, उत्तर प्रदेश और उड़ीसा में (i) ब्रडलैकफार्मों की स्थापना और किसानों में मुफ्त ब्रडलैक बाटना (ii) चुने हुए खण्डों में खेती करने और बढ़िया किस्म की लाख के उत्पादन के लिए उन्नत तरीकों को अपनाने के लिए विस्तार उपाय और पैकेज कार्यक्रम संबंधी दो योजनाएं क्रियान्वित की जा रही हैं। भारतीय लाख विकास परिषद् तथा शैलेक निर्यात वृद्धि परिषद् उत्पादन बढ़ाने के उपायों पर समय समय पर विचार करती रहती है।

† [] English translation

† [THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE) : (a) Government of India have not fixed any procurement or support price for sticklac produced by farmers. According to market reports, the average wholesale price of sticklac prevailing in Ranchi market during April-May, 1973, when bulk of this year's produce was sold by farmers, was Rs 561 and Rs 621 per quintal, respectively. The ruling wholesale price at London during the same period for Shellac Standard I and Shellac Lemons was Rs 1596.09 and Rs 1634.55 per quintal, respectively.

(b) For increased production two schemes viz (i) Establishment of broodlac farms and free distribution of broodlac to cultivators, and (ii) Extension measures and Package Programme for the adoption of improved methods of cultivation and production of superior quality of lac in the selected blocks, are being executed in the States of Bihar, Madhya Pradesh, West Bengal, Uttar Pradesh and Orissa, during the Fourth Five Year Plan. Measures to step up lac production are reviewed by the Indian Lac Development Council and Shellac Export Promotion Council, from time to time.]

परिवार नियोजन कार्यक्रम

144. श्री जगदम्बी प्रसाद यादव: क्या स्वास्थ्य और परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) परिवहन नियोजन कार्यक्रम के लिये विभिन्न देशों से प्राप्त होने वाली सहायता का व्यौरा क्या है ;

(ख) क्या इस कार्यक्रम के लिये कोई सामान आयात किया जाता है और यदि हा तो किन किन देशों से ; और

(ग) क्या सरकार ने परिवार नियोजन विभाग में होने वाली, बताई जाने वाली अनियमितताओं की कोई जाच की है और यदि हा, तो उनको दूर करने के लिये क्या कदम उठाये गये हैं ?

† [] English translation

†[FAMILY PLANNING PROGRAMMES]

144. SHRI J. P. YADAV: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the particulars of the assistance being received from the various countries for family planning programme;

(b) whether any material for the programme is imported and if so, from which countries; and

(c) whether Government have made any enquiry into the reported irregularities in the Family Planning Department and if so, the steps taken to remove them?

स्वास्थ्य और परिवार नियोजन मंत्रालय में उप मंत्री (श्री कोंडाजी बासप्पा):

(क) परिवार नियोजन कार्यक्रम के लिए विभिन्न देशों और अन्तर्राष्ट्रीय संगठनों द्वारा उपलब्ध कराई गई सहायता का एक विवरण संलग्न है।

(ख) जी हां, जापान, जर्मन मंघीय गणराज्य, ब्रिटेन तथा अमरीका से।

(ग) जब भी परिवार नियोजन विभाग को किसी अनियमितता का पता चलता है तो निर्धारित क्रियाविधि और नियमों के अनुसार उचित कार्यवाही की जाती है।

विवरण

देशों/अन्तर्राष्ट्रीय संगठनों से अब तक प्राप्त हुई तथा वचनबद्ध सहायता

विदेश/एजेन्सी	करार के अधीन प्राप्त हुई/वचनबद्ध कुल सहायता
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(रुपये लाखों में)

1. अमरीका:

अमरीकी अन्तर्राष्ट्रीय

विकास एजेन्सी

3784.95

विदेश/एजेन्सी	करार के अधीन प्राप्त हुई/वचनबद्ध कुल सहायता
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2. अन्तर्राष्ट्रीय विकास एजेन्सी/स्वीडिश अन्तर्राष्ट्रीय विकास एजेन्सी 2300.00

3. फोर्ड प्रतिष्ठान 746.25

4. यू०एन०एफ०पी०ए० 141.24

5. यूनिसेफ 136.48

6. जनसंख्या परिषद, न्यूयार्क 92.02

7. अन्तर्राष्ट्रीय विकास के लिए नार्वेजियन एजेन्सी 88.27

8. जापान 30.00

9. डेनिश अन्तर्राष्ट्रीय एजेन्सी 25.21

10. स्वीडिश अन्तर्राष्ट्रीय विकास एजेन्सी 13.64 तथा

(i). 32.49 करोड कण्डोम (निरोध)

(ii). 20 मुद्रण एकांश।

(iii). 250 टन आफसेट कागज

(iv). 500 टन ग्लेज्ड अख-बारी कागज।

11. विश्व स्वास्थ्य संगठन परामर्श दायी सेवाओं, शिक्षा वृत्तियों तथा-साज सामान के रूप में।

†[THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI KONDAJI BASAPPA):

(a) A statement showing the assistance made available from various countries and international organisations for family planning programme is attached.

(b) Yes, from Japan, Federal Republic of Germany, U.K. & U.S.A.

(c) Whenever an irregularity comes to the notice of the Department of Family Planning, suitable action is taken according to prescribed procedure and rules.

STATEMENT

Aid so far received and committed from countries/international organisations

Foreign country/Agency	Total assistance received/committed under the Agreement
	(Rupees in lakhs)
1. United States USAID	3784.95
2. International Development Agency/Swedish International Development Agency	2300.00
3. Ford Foundation	746.25
4. UNFPA	141.24
5. UNICEF	136.48
6. Population Council, New York	92.02
7. Norwegian Agency for International Development	88.27
8. Japan	30.00
9. Danish International Development Agency	25.21
10. Swedish International Development Agency	13.64 <i>plus</i>
	(i) 324.9 million pieces of Condoms (Nirodh)
	(ii) 20 printing units.
	(iii) 250 tons of offset paper.
	(iv) 500 tons of glazed newsprint.
11. W.H.O.	By way of consultancy services, fellowship and equipment.

REPRESENTATION REGARDING STEAMER 'M. V. CHIDAMBARAM'

145. SHRI THILLAI VILLALAN:

SHRI S. SIVAPRAKASAM:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether any representation regarding the new steamer M. V. Chidambaram has been received by Government from the Indian Chamber of Commerce and Industry, Nagapattinam; and

(b) if so, what are the details thereof?

†[] English translation.

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR):

(a) Yes, Sir.

(b) The Chamber had represented that during every voyage of M. V. Chidambaram, there is a shutout of some cargo or the others the steamer does not keep to its schedule and the scheduling of voyages is also not suitable for cargo booking.

M. V. Chidambaram is a very fast and modern passenger liner whose operating cost is also very high. It is essential to ensure a faster turnaround of this ship from the economic angle. The Indian Chamber of Commerce wanted the departure of the